

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2870 -JK (LD) of 2025

DATED:- 10 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

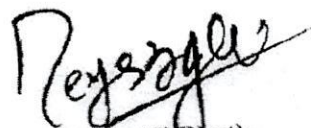
Secretary to Government

Dated:- 10 - 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:- 2870 -JK(LD) of 2025 dated 10.03.2025

Sr. No	CASE NO.	TITLED	OIC
1	WP (C) No. 2724/2023	Ved Parkash & Ors Vs UT of J&K & Ors	(Sunil Kumar Thusoo) Executive Engineer, PWD (R&B) Division Nagrota
2	WP© No. 431/2025	Jalal ud Din Lone Vs UT of J&K and others.	Rajesh Kumar Bhardwaj , Executive Engineer, PWD(R&B) Division Padder
3.	CCP(S) No.62/2024 in WP© No. 2616/2023	Soburallah Vs UT of J&K and others.	Mr. Mohd Sajjad Khan, Executive Engineer, PWD(R&B) Division, Doda
4.	CPSW No.279/2024 in WP© No.2100/2023	Smt Mamta Devi Vs Mr Bhupinder Kumar and others.	Mr Bhopinder Kumar, Executive Engineer, PWD(R&B) Division, Reasi,
5.	WP© No.2733/2024	Mohd Hussain and another Vs UT of J&K and ors.	Imtiaz Khan Executive Engineer PWD (R&B) Division Poonch
6.	WP© No.1573/2024	Madan Lal and others Vs UT of J&K and others.	Mr. Mohd Sajjad Khan, Executive Engineer, PWD(R&B) Division, Doda
7.	CCP(S) No. 340/2024 in WP© No. 1723/2024	Banwari Lal Vs Bhupinder Kumar and others.	Mr. Mohd Irfan Bandey, Executive Engineer, PWD (R&B) Division, Chatroo,
8.	WP© No.271/2023	Talab Hussain Vs UT of J&K and ors.	Mr. Sardar Khan, Executive Engineer, PWD(R&B) Division, Rajouri,
9.	WP© No. 3084/2024	Javed Iqbal Vs UT of J&K and others.	Sh. Ved Singh, Executive Engineer, PMGSY Division, Thathri, Doda
10.	WP© No. 3061/2023	Mohd Ashraf Vs UT of J&K and ors.	Mr Bikram Singh, Executive Engineer, PMGSY, Division, Doda,
11.	WP© No.2884/2024	Bhagwan Chand Vs UT of J&K and others.	Mr. Atta Mohd, Executive Engineer, PWD(R&B) Division, Gandoh,
12.	WP© No.2981/2024	Akhter Hussain Vs UT of J&K and others.	Mr Manoj Kumar Gupta, Executive Engineer, PWD(R&B) Division, Surankote, Poonch
13.	WP© No. 193/2025	M/s Vethesta Constructions Vs UT of J&K and others.	Mr. Sansar Singh, Executive Engineer, PMGSY Division, Banihal,
14.	WP© No.3023 /2024	Saleema Bi and another Vs UT of J&K and others.	Mr. Kouser Bashir Qari, Executive Engineer, PWD (R&B) Division, Mendhar,
15.	WP© No.2881/2024	M/s Hafiz Construction Co. Pvt. Ltd through its	Sh. Rajesh Sharma, Executive Engineer,

		proprietor Tariq Ahmed Hafiz Vs UT of J&K and others.	PMGSY, Division Kishtwar,
16.	WP© No. 1981/2024	Abdul Majid Wani and another Vs UT of J&K and others.	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division Ramban,
17.	WP© No. 332/2025	Sajra Qadir and others Vs UT of J&K and others.	Sh. Neeraj Ved, Executive Engineer, PMGSY, Division, Reasi,
18.	WP© No. 2036/2024	Parshotam Singh and others Vs UT of J&K and ors.	Shahid Mustafa Choudhary Executive Engineer, PMGSY Division Doda
19.	CCP(S) No. 32/2025 in WP(C) No. 1254/2022	Bhushan Lal & Ors Vs Bhupinder Kumar (IAS) & Ors.	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division, Ramban,
20.	CCP(S) No. 19/2025 in WP(C) No. 759/2024	Heeru Ram & Ors Vs Bhupinder Kumar & Ors.	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division, Ramban,
21.	CCP(S) No. 18/2025 in WP(C) No. 662/2024	Javed Iqbal Vs Bhupinder Kumar & Ors.	Sh. Anil Malhotra, Executive Engineer, PMGSY (JKRRDA) Division, Mahore,
22.	WP© No.513/2024	Sarbinder Singh and others Vs UT of J&K and others.	Mr. Mohd. Shoket, Executive Engineer, PWD(R&B) Division, Nowshera,
23.	CCP(S) No.247/2024 in WP© No. 808/2024	Iqbal Hussain Bhat Vs Bhupinder Kumar and Ors.	Mr. Atta Mohd, Executive Engineer, PWD(R&B) Division, Gandoh,
24.	WP© No.1530/2024	Nath Ram Vs UT of J&K and ors.	Mr Rajesh Sharma, Executive Engineer, PMGSY, Division Kishtwar,
25.	CCP(S) 339/2024 in WP© No.2611/2019	Hoshiyar Singh and ors Vs UT of J&K and ors.	Mr. Mohd Sajjad Khan, Executive Engineer, PWD(R&B) Division, Doda
26.	WP© No.2333/2024	Wahid Hussain Vs UT of J&K and others.	Mr. Ved Singh, Executive Engineer PWD (R&B) Division Thathri
27.	WP© No. 178/2022	Parkash Singh Vs UT OF J&K and others.	Mr. Bopinder Kumar, Executive Engineer, PWD(R&B) Division, Reasi,
28.	WP©No.227/2025	Mohd Shakeel Vs UT of J&K and ors.	Sh. Sardar Khan, Executive Engineer, PWD (R&B) Division Rajouri,
29.	CCP(S) No. 419/2024 in WP(C) No. 1569/2022	Kartar Singh & Ors Vs Kumar Rajeev Ranjan (IAS) Ors.	Sh. Yash Paul, Executive Engineer, PMGSY (JKRRDA) Division, Udhampur

30	CCP(S) No. 349/2024 in OWP No. 2309/2018	Bashir Ahmed and others Vs Bhupinder Kumar and others.	Sh. Ved Singh, Executive Engineer, PWD (R&B) Division, Thathri
31.	CCP(S) No. 311/2024 in WP© No.290/2024	Faqir Mohd Vs Vishesh Pal Mahajan and another.	Sh. Rajesh Kumar, Executive Engineer, PWD (R&B) Division Mahore.
32.	WP© No.713/2024	Mohd Iqbal Gujjar Vs UT of J&K and others.	Mr Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban
33.	WP© No.1351/2024	Asif Iqbal Naik and others Vs UT of J&K and others.	Mr Ravinder Kumar, Executive Engineer, PWD(R&B) Division, Kishtwar,
34.	WP© No.3011/2024	Vethesta Constructions, K.P. Road, Nai Basti, Anantnag through its proprietor Fayaz Ahmed Zargar Vs UT of J&K and others.	Mr Rajesh Kumar, Executive Engineer, PWD(R&B) Division, Mahore,
35.	CCP(S) No. 266/2023 in WP(C) No.3933/2019	Sant Singh & Anr Vs Shalindra Kumar & Ors	Sunil Kumar Thusoo, Executive Engineer, PWR(R&B) Division Nagrota
36.	CCP(D) No. 55/2024 in WP© No.4338/2019	Shiv Kumar & Ors Vs Kumar Rajeev Ranjan & Ors	Suresh Bharti, Executive Engineer, PWD (R&B) Division Chenani
37	OA No. 1003/2023	Tarsem Lal and others V/s Mechanical Engineering	Shri Jatinder Kamal, Executive Engineer, Machinery